GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 5137

(ANSWERED ON 02.04.2025)

CONCESSION AND INCENTIVES TO GOVERNMENT EMPLOYEES DONATING BODY PARTS

5137. SHRI ANIL YESHWANT DESAI:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that the Government servants are entitled for various concessions and incentives if they, donate their body parts;
- (b) If so, the details thereof;
- (c) whether such employees are likely to get priority in their promotions and increments also; and
- (d) if so, the number of such organ donations, State wise and organ-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): The Government of India has provided a maximum of 42 days Special Casual Leave to Central Government Servants for donating their organ(s).
